

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 19 of 2016

Dated: 28th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Indian Sucrose Ltd.Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr.Respondent (s)

Counsel for the Appellant(s) : Mr. Sumit Jidani
Mr. Paritosh Kumar Singh
Mr. Aditya Grover

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **04.10.2016.**

(I. J. Kapoor)
Technical Member
ts/ss

(Justice Ranjana P. Desai)
Chairperson